

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

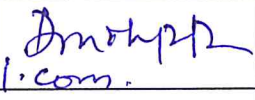
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 69/9/HDB/2021
NAME OF THE COMPANY	Healersark Esources Pvt Ltd
NAME OF THE PETITIONER(S)	Orissa Computer Academy
NAME OF THE RESPONDENT(S)	Healersark Esources Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Debadatta Mohapatra		9437503765 ip.csdeba@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The petitioner is directed to take out NOTICE on the respondents and file proof of service. List the matter on 19.04.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

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